

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

1	SEBI Appeal	434/2020	Ashav Advisory LLP Vs. Securities and Exchange Board of India and Ors.	L and L Partners  ELP
---	-------------	----------	--	-----------------------------

Sub Matter : Misc. Application/0000479/2020

	Misc. Application	479/2020	Ashav Advisory LLP- EXEMPTION APPLICATION Vs. Securities and Exchange Board of India and Ors.	L and L Partners  ELP
--	-------------------	----------	--	-----------------------------

(Main Matter Number :SEBI Appeal/0000434/2020)

**515-ADM-COURTCODE-INFORMATIONBROCHURE-AT-11.07 AM**

2	IRDA-MISCAPPLICATION	8/2021	SALASAR INSURANCE BROKERS PVT LTD-EXEMPTION Vs. IRDA	Mr.Dhiraj Mhetre
---	----------------------	--------	--	------------------

(Main Matter Number :IRDA Appeal/0000007/2021)

	IRDA-MISCAPPLICATION	9/2021	SALASAR INSURANCE BROKERS LTD-INTERIM REL Vs. IRDA	Mr.Dhiraj Mhetre
--	----------------------	--------	--	------------------

(Main Matter Number :IRDA Appeal/0000007/2021)

	IRDA Appeal	7/2021	SALASAR INSURANCE BROKERS PVT. LTD. Vs. IRDA	Mr.Dhiraj Mhetre
--	-------------	--------	--	------------------

Sub Matter : IRDA-MISAPPLICATION/0000009/2021

Sub Matter : IRDA-MISAPPLICATION/0000008/2021

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>497-ADM-COURTCODE-SOLIDCARD BIDERECOVERY-AT11.10 AM</u></b>				
3	Misc. Application	968/2021	DILIP S. SHAH-Delay Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				
	SEBI Appeal	557/2021	DILIP S. SHAH Vs. SEBI	Corporate Attorneys
Sub Matter : Misc. Application/0000968/2021				
<b><u>530-ADMISSION-COURTCODE-DELISTINGOFFER-AT-11.15 AM</u></b>				
4	Misc. Application	989/2021	RiddhiSiddhiGluco-Urgency Vs. SEBI	DSK LEGAL
(Main Matter Number :SEBI Appeal/0000588/2021)				
	Misc. Application	990/2021	RIDDHI SIDDHI GLUCO BIOLS LTD AND ORS-STAY Vs. SEBI	DSK LEGAL
(Main Matter Number :SEBI Appeal/0000588/2021)				
5	SEBIAPPEAL LODG.NO.	562/2021	M/S. VITAL CONNECTIONS LLP AND ORS. Vs. SEBI	Mr. Amrita Thakore, Advocate
Sub Matter : Misc. Application/0001003/2021				
Sub Matter : Misc. Application/0001004/2021				
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter : Misc. Application/0000989/2021				
Sub Matter : Misc. Application/0000990/2021				
	Misc. Application	1003/2021	M/S. VITAL CONNECTIONS LLP AND ORS-URGENT HEARING Vs. SEBI	Mr. Amrita Thakore, Advocate
(Main Matter Number :SEBIAPPEAL LODG.NO. /0000562/2021)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1004/2021	M/S. VITAL CONNECTIONS LLP AND ORS-STAY Vs. SEBI	Mr. Amrita Thakore, Advocate

(Main Matter Number :SEBIAPPEAL LODG.NO. /0000562/2021)

**514-ADMISSION-COURTCODE-DEBARREDGDR-AT-11.20 AM**

6	Misc. Application	848/2021	HARSHVARDHAN SINGH RATHORE-EXEMPTION Vs. SEBI	Mr.Amit Mishra, Advocate
---	-------------------	----------	--	--------------------------

(Main Matter Number :SEBI Appeal/0000581/2021)

	Misc. Application	849/2021	HARSHVARDHAN SINGH RATHORE-DELAY Vs. SEBI	Mr.Amit Mishra, Advocate
--	-------------------	----------	--	--------------------------

(Main Matter Number :SEBI Appeal/0000581/2021)

	SEBI Appeal	581/2021	HARSHVARDHAN SINGH RATHORE Vs. SEBI	Mr.Amit Mishra, Advocate
--	-------------	----------	--	--------------------------

Sub Matter : Misc. Application/0000849/2021

Sub Matter : Misc. Application/0000848/2021

**72-ADM-COURTCODE-PRELIMINARYOBJECTIONS-AT-11.25 AM**

7	Misc. Application	802/2021	IL AND FS Securities Services Ltd Vs. NSE CLEARING LTD.	Cyril Mangaldas, Amarchand
---	-------------------	----------	--	-------------------------------

(Main Matter Number :SEBI Appeal/0000551/2021)

	SEBI Appeal	551/2021	IL AND FS Securities Services Ltd Vs. NSE Clearing Limited	Cyril Mangaldas Amarchand
--	-------------	----------	---	------------------------------

Sub Matter : Misc. Application/0000802/2021

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>532-ADMISSION-COURTCODE-RECOVERY-AT-11.30 AM</u></b>				
8	SEBI Appeal	590/2021	RAJESH JAYANTILAL SAVADIA Vs. SEBI	Mr.Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0001116/2021		
	Misc. Application	1116/2021	RAJESH JAYANTILAL SAVADIA-DELAY Vs. SEBI	Mr.Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000590/2021)				
<b><u>517-ADMISSION-COURTCODE-MARESTORATION-AT-11.35 AM</u></b>				
9	Misc. Application	907/2021	MANSOOR RAFIQ KHANDA AND ORS.-RESOTRATION Vs. SEBI	Mr.Prajot H. Jaggi, Advocate
<b><u>516-ADMISSION-COURTCODE-RAREDUCTION-AT-11.40 AM</u></b>				
10	Review Application	16/2021	Rajesh Tawri Vs. SEBI	Mr. Harsh Kesharia, Advocate Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000402/2021)				
	Misc. Application	965/2021	Rajesh Tawri - Delay Vs. SEBI	Mr. Harsh Kesharia, Advocate Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000402/2021)				
<b><u>311-DISPOSAL-COURTCODE-LIMITATIONPIT-AT-11.45 AM</u></b>				
11	Misc. Application	635/2019	Bipin C Gadhiya Vs. SEBI	i/b R V Legal i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000454/2018)				
	Misc. Application	636/2019	Govind Senma Vs. SEBI	i/b R V Legal i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000456/2018)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	454/2018	Bipin C. Gadhiya Vs. SEBI	Rinku Valanju, Adv. i/b R. V. Legal Mihir Mody, Adv i/b K. Ashar and Co.
	Sub Matter :	Misc. Application/0000592/2021		
	Sub Matter :	Misc. Application/0000635/2019		
A/W	SEBI Appeal	455/2018	Nilesh Kava Vs. SEBI	Rinku Valanju, Adv i/b R.V.Legal Mihir Mody,Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	456/2018	Govind Senma Vs. SEBI	Rinku Valanju, Adv. i/b R. V. Legal Mihir Mody,Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000636/2019		
	Misc. Application	592/2021	Bipin C Gadhiya Vs. SEBI	i/b R V Legal  i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000454/2018)				
<b><u>375-DISPOSAL-COURTCODE-LIQUIDATIONVCF-AT-11.55 AM</u></b>				
12	SEBI Appeal	437/2019	Cinema Capital Advisory Pvt. Ltd. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b Naik NaikandCompany A.Arora,Adv. i/b ELP
A/W	SEBI Appeal	447/2019	Major General Mr. Amritlal Suri - Retd. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b Naik NaikandCompany A.Arora,Adv. i/b ELP
	Sub Matter :	Misc. Application/0000569/2019		
	Misc. Application	569/2019	Major General Amrit Lal Suri Retd Vs. SEBI	Naik and Naik and Co.
(Main Matter Number :SEBI Appeal/0000447/2019)				
<b><u>236-ADMDISPOSAL-COURTCODE-DISCLOSURE-AT-12.05 PM</u></b>				
13	SEBI Appeal	92/2020	KSS Ltd. Vs. SEBI	Lalit Joshi, Advocate

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>154-ADMDISPOSAL-COURTCODE-GDRBECKONS-AT12.10 PM</u></b>				
14	SEBI Appeal	406/2020	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
	Sub Matter :	Misc. Application/0000583/2021		
A/W	SEBI Appeal	408/2020	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
	Sub Matter :	Misc. Application/0000584/2021		
	Sub Matter :	Misc. Application/0000887/2021		
A/W	SEBI Appeal	483/2020	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	491/2020	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	100/2021	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	101/2021	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	102/2021	Mr. H S Anand Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	337/2021	Mr. I.S. Sukhija Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	338/2021	Mr. H S Anand Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	339/2021	Mr. Gurmeet Singh Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
	Misc. Application	583/2021	Mr. Gurmeet Singh Vs. SEBI	Prakash Shah and Associates K. Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000406/2020)			
	Misc. Application	584/2021	Mr. I.S. Sukhija Vs. SEBI	Prakash Shah and Associates K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000408/2020)			
	Misc. Application	887/2021	Mr. I.S. Sukhija Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000408/2020)			
<b><u>162-DISPOSAL-CODE-COLLATERALSECURITIES-AT-12.15 PM</u></b>				
15	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co  Shardul Amarchand Mangaldas and Co
	(Main Matter Number :SEBI Appeal/0000441/2020)			
	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
Sub Matter :	Misc. Application/0000736/2021			
Sub Matter(Disposed) :	Misc. Application/0000683/2021			
Sub Matter :	Misc. Application/0000512/2020			
Sub Matter :	Misc. Application/0000422/2020			
Sub Matter :	Misc. Application/0000585/2020			

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	Wadia Ghandy and Co  Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
<b><u>279-DISPOSAL-COURTCODE-SELLSHARES-AT-12.17 PM</u></b>				
16	SEBI Appeal	43/2021	MAHAVIR SINGH CHAUHAN Vs. SEBI	R V Legal Advocates
	Misc. Application	517/2021	MAHAVIRSINDGH N. CHAUHAN Vs. SEBI	R V LEGAL  MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000379/2021)				
A/W	SEBI Appeal	379/2021	MAHAVIRSINGH N. CHAUHAN Vs. SEBI	R V Legal Advocates
Sub Matter :		Misc. Application/0000517/2021		



Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>406-DISPOSAL-CODE-REINSTATESECURITIES-AT-12.25 PM</u></b>				
17	SEBI Appeal	370/2021 ( /0000 )	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates  MKA-Res. Nos. 1 and 2
<b><u>70-ADMDISPOSAL-COURTCODE-SCORESVENTURA-AT-12.30 PM</u></b>				
18	SEBI Appeal	390/2021 ( /0000 )	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	Yasmin Bhansali Co.  LAW POINT-SEBI
	Sub Matter :	Misc. Application/0000713/2021		
A/W	SEBI Appeal	391/2021	CARL PINTO DE ANDRADE Vs. SEBI AND OTHERS	Yasmin Bhansali AND Co
	Sub Matter :	Misc. Application/0000714/2021		
A/W	SEBI Appeal	392/2021	SHREYA PINTO DE ANDRADE Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Sub Matter :	Misc. Application/0000715/2021		
A/W	SEBI Appeal	393/2021	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Misc. Application	713/2021	Cynthia Pinto De Andrade and Anr. Vs. Securities and Exchange Board of India and Ors.	i/b. Yasmin Bhansali and Co  i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000390/2021)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :09/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	714/2021	Carl Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000391/2021)				
	Misc. Application	715/2021	Shreya Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b The Law Point
(Main Matter Number :SEBI Appeal/0000392/2021)				
A/W	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors.	Yasmin Bhansali and Co.
Sub Matter(Disposed) : Misc. Application/0000900/2021				

**329-ADMI-CODE-PREFERENTIALALLOTMENT-AT-12.35 PM**

19	SEBI Appeal	446/2021	INDIA FINSEC LTD. Vs. SEBI	Corporate Law Chambers India
----	-------------	----------	----------------------------------	------------------------------

**97-PARTHEARD-COURTCODE-PCINSIDER-AT-12.40 P.M.**

20	SEBI Appeal	375/2021	BALRAM GARG Vs. SEBI	Anil Kaushik, Advocate ELP
A/W	SEBI Appeal	376/2021	Ms. Shivani Gupta and Others Vs. SEBI	Joby Mathew Associates ELP